

**Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016  
LIST OF OPERATIONAL CREDITORS (GOVERNMENT DUES)**

Sr. No.	Category of stakeholders	Summary of claims received		Summary of claims admitted	Amount of contingent claims	Amount of claims rejected	Amount of claims under verification
		Name of stakeholder	Amount (Rs.)	Amount (Rs.)			
#REF!	Operational creditors (other than Workmen, Employees & Govt. Dues)	Comm. of State Tax, VAT D-004 Thane	1,31,55,408	1,31,55,408	NIL	NIL	NIL
#REF!	Operational creditors (other than Workmen, Employees & Govt. Dues)	Comm. of State Tax, VAT E-003 Thane	43,36,163	43,36,163	NIL	NIL	NIL
			<b>1,74,91,571</b>	<b>1,74,91,571</b>	<b>NIL</b>	<b>NIL</b>	<b>NIL</b>